

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3958
ANSWERED ON:06.08.2014
FDI IN EDUCATION SECTOR
Singh Shri Bhola

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has allowed Foreign Direct Investment (FDI) in the education sector and if so, the details thereof;
- (b) whether the Government proposes to put in place legislative framework to regulate the entry and operations of the foreign educational institutions in the country;
- (c) if so, the details thereof and the time by which such framework is likely to be in place; and
- (d) the details of the benefits that will accrue to the education sector of this country?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): Yes, Madam. The Government has allowed Foreign Direct Investment (FDI) up to 100% under the automatic route in the higher education sector.

(b) & (c): The Ministry of Human Resource Development had introduced the Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010 in Parliament on 3rd May, 2010. The Bill sought to put in place a mechanism to regulate the entry and operations of Foreign Educational Institutions (FEIs).

However, with the dissolution of the 15th Lok Sabha, the Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010, has since lapsed.

(d): The existence of high quality FEIs may inter-alia, contribute to enhancing the existing capacity of the higher education system; help in arresting the brain drain from the country; ensure the availability of education and research facilities of international standards; result in quality gains in Indian higher educational institutions through collaborations and partnerships and facilitate higher investments in the higher education sector.